CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Culling attention

REPORTED CONTINUOUS FIRING FROM ACROSS PAKISTAN TERRITORY BY PAKISTANI FORCES IN COOCH-BIHAR DISTRICT—continued.

THE MINISTER OF **EXTERNAL AFFAIRS** (SARDAR SWARAN SINGH): Madam, from time to time there have been reports of concentration of Pakistani forces within Pakistan territory near Dahagram enclave. Taking advantage of the narrowness of the strip of Indian territory separating the Pakistan mainland from this enclave, illegal movement of Pakistani nationals has been taking place between the enclave and the Paldstan mainland. Patrolling in the adjacent Indian area of Tin-Bigha was intensified to prevent un-nuthorised passage of goods and movement of Pakistani nationals over Indian territory from the Pakistan mainland to the Dahagram enclave. With the intensification of patrolling in Tin-Bigha by our border police for ensuring that Pakistani infiltration across the Indian border does not take place. East Pakistan Riflle Units came in strength on the Pakistani side of the border and dug themselves in opposite to the Bengal outpost of Jhirsingheswar.

Patrolling by the West Bengal police in the area to prevent unlawful movement of Pakistani nationals between the Pakistan mainland and the Dahagram enclave, was given the colour of an economic blockade of the enclave by the East Pakistan Government. Pakistan concentrated its forces all along the border in this sector which gave rise to tensfbn. On the 18th February 1965, the Deputy Commissioner of Coocn-Behar met his counterpart, the Deputy Commissioner of Rangpur, in order to review the cause of tension prevailing in this border area. Both agreed that all possible steps should be taken to ease the situation.

The Pakistani press, however, came out with baseless stories of India hiving imposed an economic blockade of Dahagram. The allegations of the East Pakistan Government were denied by the Government of West Bengal, who in their telegram dated the 12th March, 1965, drew the attention of the Government of East

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Pakistan to the concentration of Pakistani forces on the border. On the 13th March, at about 5 p.m., some residents of Dahagram tried to lift cattle belonging to Indian nationals at a place called Phulka-dabri. They were backed by armed personnel of the East Pakistan Rifles from this enclave. The West Bengal Police rushed to the scene and prevented the Pakistani nationals from lifting the cattle. Tliere was a brief exchange of fire. Shortly afterwards, a large number of Hindu houses in Dahagram were set on fire and there were reports of some gun shots inside Dahagram. This was followed by Hindu exodus from the Dahagram enclave to the adjoining Indian territory; about 150 Hindus fled Dahagram and came to Cooch Behar in search of shelter and security. At about midnight on the 13th/!4tb March. 1965, some residents of the Pakistan enclave assembled around the Tin-Bigha area and tried to break through across Indian territory to the Pakistan mainland. Pakistan policemen the enclave started firing to give cover to these Pakistani nationals, and one Indian policeman was injured. In self-defence, fire opened by West Bengal police also.

to Matter oj

Urgent Public Importance

On the basis of interrogation of the Hindu refugees from Dahagram who had come away to the Indian territory, it was learnt that they had been subjected to oppression and harassment. This was taken, up with the Government of East Pakistan in a telegraphic protest by the Government of West Bengal where it was mentioned that unless effective steps were taken by the Government of East Pakistan to ease tension in this area, there was likelihood of serious repercussions. There has been no reply to this telegram dated 14-3-65.

The Chief Secretary. West Bengal Government, sent an immediate telegram on the 16th March evening, to his counterpart in East Pakistan drawing his attention to the baseless accusations that were being made against Indian authorities for alleged atrocities perpetrated in the area and also to the false and highly provocative and inflammatory version of the Dahagram incidents, which were appearing in East Pakistan newspapers. The Chief Secretary, West Bengal, suggested

[Sardar Swaran Singh.] *hat the two Chief Secretaries should meet immediately and discuss the situation. To this a conditional acceptance was received from the Chief 'Secretary, East Pakistan, on the 18th night. The conditions informed by the Pakistan Government were the vacation of the so-called aggression and occupation of Dahagram by Indian forces and assurance to the residents of Dana-gram who had crossed over into East Pakistan to return to Dahagram.

The situation took a turn for the worse •with commencement of continuous firing from across Pakistan territory by Pakistani forces from 3-30 a.m. on 17-3-65 in the following areas of the district of Cooch Behar, Phulkabri, Tin-Bigha, Bagdokra and Kharkharia. Heavy and intensive firing oy Pakistan Forces is continuing in this area. Indian border police has had to return fire when it was indispensably necessary to maintain its posts. Pakistan forces are using mortars and hand grenades.

The Chief Secretary and Inspector-General of Police, West Bengal, have visited the area for an on-the-spot inspection of the situation. The Chief Secretary has reported after this visit that there is not the slightest basis for the Pakistani allegation that Indian forces have aggressed acainst Dahagram or that they have occupied the Pakistani enclave. The Chief Secretary has further reported that firing in the area was started by personnel of East Pakistan Rifles and that the West Bengal bordor police returned the fire in self-defence.

A strong telegraphic protest was lodged with the Government of East Pakistan by "the Government of West Bengal on the 17th March, urging upon that Government to issue instructions to its forces to stop firing forthwith and to desist from further aggressive activities. On the 17th March, a note was also handed over to the Pakistan High Commission in New Delhi, refuting allegations of alleged occupation of Dahagram by Indian forces. The note urged the Pakistan Government to instruct the Chief Secretary of East Pakistan to agree to meet the Chief Secretary, West Bengal, immediately to discuss the situation. It was further stated in the

note that the Government of Pakistan should curb anti-Indian and communal propaganda in the press and over the Government radio, since this propaganda could have serious repercussions on the minorities in East Pakistan. On 19th March, 1965, the Pakistan High Commission in New Delhi left a note verbale with the Foreign Secretary, repeating the conditional acceptance of the proposal made by the Chief Secretary, West Bengal, for a conference with his counterpart in East Pakistan to discuss the situation on the Cooch-Behar border. On the afternoon of the 20th March, the Pakistan High Commission left another note verbale with the Foreign Secretary, suggesting that a party of Pakistan officials should be allowed transit facilities over Indian territory so that they can proceed to Dahagram to verify India's assertion that their forces have not committed any aggression on the Pakistani enclave of Dahagram.

In this note verbale our proposals for a meeting between the Chief Secretaries of West Bengal and East Pakistan was sidetracked. Our reaction to this note was conveyed to the Pakistan High Commissioner within two hours. We informed him that there could be no questior. of the Government of India agreeing to an investigation by Pakistani officials into the alleged aggression which had, in fact, never taker place. The Government of India made the following concrete suggestions:

- Immediate stoppage of firing for which orders should be given by both East Pakistan and West Bengal Governments.
- (ii) Residents of Dahagram, who have come away to East Pakistan, and Pakistan officials, may apply for nermits to the local authorities for transiting through Indian territory.
- (iii) Simultaneously, tne East Pakistan and West Begal Governments should specifically agree to a meeting of the Chief Secretaries at a very early date.
- (iv) The grant of permits to Pakistani residents and officials would be

without prejudice to the procedures to be mutually agreed upon by the Governments of East Pakistan and West Bengal in regard to transit facilities to each other's enclaves.

Late last night a message was received from the Government of West Bengal saying that Pakistan Ansars—who are really a paramilitary organisation trained by Pak Army officials-backed by personnel of the East Pakistan Rifles, made raids on Indian territory in the Bagdokra and other areas and began looting and burning the houses of Indian nationals in these areas. The Pakistani raid was met by the West Bengal Border Police and some of the raiders who were indulging in arson and other such nefarious activities on Indian territory were killed. We are watching further developments. I can assure the House that such lawlessness and brigandage on the part of Pakistani personnel will be suitably and adequately dealt with.

There is no truth whatsoever in the wild Pakistani allegation that Indian troops have committed aggression by marching into the Pakistani enclave of Dahagram. There are no Indian troops in the area. Only personnel belonging to the West Bengal Police are patrolling the Indian mainland in Tin-Bigha, and they have never entered the Pakistani enclave of Dahagram.

It is extremely regretable that the Pakistan Government should whip up wild and irresponsible propaganda in the Pakistan press and over the Pakistan Government Radio, both in East and West Pakistan, calculated to rouse communal passions. The Government of India have urged the Pakistan Government to do everything in their power to see that such false propaganda is stopped, as otherwise there are likely to be serious Tepercussions on the minorities in East Pakistan. The Government of India have also impressed upon the Government of Pakistan the need for immediate stoppage of firing, on both sides, so that the matter could be considered in a calm atmosphere between the Governments of West Bengal and East Pakistan. Government of

India are surprised that Pakistan Government sould persist in their accusation of Indian occupation of Dahagram enclave in spite of our categorical denial.

SHRI A. D. MANI (Madhya Pradesh): Madam, in a note which was handed over by the Pakistan High Commissioner to the Foreign Secretary on 19th March the extraordinary statement is made that 4000 Muslims have taken shelter in Rangpur district after their forcible eviction from Dahagram and its occupation by Indian police and other military personnel. Since Government has denied that there has been any aggression on the enclave, what kind of evidence did the Pakistan High Commissioner produce before the Foreign Secretary for this extraordinary allegation against the Indian Government?

SARDAR SWARAN SINGH: No evidence was produce'd. It was just repeated, which according to us is entirely incorrect, that Indian forces had occupied the Dahagram enclave.

SHRI A. D. MANI: It has been reported in the press that foreign personell wearing caps have been seen on the Pakistan side taking part in the military operations. Has any report been received by Government about the participation of foreign forces along with Pakistani forces on the border?

• SARDAR SWARAN SINGH: I have also read the press report but beyond that there was no further confirmation from any other source of the presence of foreign troops near the Indo-Pakistan border in that region.

SHRI S. S. MARISWAMY (Madras): I have two questions to ask. One is, is it true that these attacks are on the increase after President Ayub Khan's visit to Peking? That is number one. The second is, are not these attacks similar to the Chinese attack we had on our border in 1956 which we called as border disputes but which later developed into war 7. These are the two questions.

SARDAR SWARAN SINGH: Some troubl was already there, but I have given the

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various dates and the dates of the visit of President Ayub Khan are also known to us. So, it is for the hon. Member to draw his conclusion and it does not require any confirmation or contradiction from me. On the second question I have given the facts, but one thing is quite clear in this area. Admittedly there is no dispute about the border. There might be some dispute in the sense that it has not been formally demarcated on the Sino-Indian border. But in this part there is no dispute about the actual border here. We admit that the enclave is clear's. It is admitted on all hands that it is an enclave in the sense that there is Indian territory between the enclave and the normal Indo-Pakistan boundary.

SHRI S. S. MARISWAMY: I am not going into that. I am asking whether these attacks are similar to the Chinese attack. I am not going into the merits of the dispute.:

SARDAR SWARAN SINGH: I do not know how I should answer that. There is one dissimilarity there. The Chinese attack was different because there the Chinese forces had marched into India in A big way at the time when the attack took place.

SHRI LOKANATH MISRA (Orissa): Madan, there was a proposal of the Indian Home Minister and the Pakistan Home Minister meeting. Subsequently there was also a proposal for the Chief Secretary of West Bengal meeting the Chief Secretary of East Pakistan, but in the meantime Pakistan has been aggravating all these troubles. In view of that, is the Government of India thinking of any possibility of our Foreign Minister meeting the Foreign Minister of Pakistan so that some development could come up, better development?

SARDAR SWARAN SINGH: I have no hesitation and I have never shown any hesitation in meeting the Pakistan Foreign Minister if anything useful can come out of that. But my difficulty has been that even when an invitation was extended, it was (aid that I should go there and the

two Foreign Ministers should discuss the preliminaries for a meeting or to resolve the Kashmir dispute. Unfortunately there are many things which require to be settled between India and Pakistan, and we are always ready to settle all disputes by peaceful means. At the same time if Pakistan resorts to these provocative acts and takes an aggressive attitude, we have to meet that to defend our territory and to defend our sovereignty.

SHRI RAM SINGH (Uttar Pradesh): Our Prime Minister appealed to the Pakistan Government to end these border attacks. Have ever these appeals produced some effect in the past?

THE DEPUTY CHAIRMAN: Would you repeat your question?

SHRI RAM SINGH: Our Prime Minister even yesterday has appealed to the Pakistan Government to end the border attacks. Have ever in the past these appeals had any effect on Pakistan?

SARDAR SWARAN SINGH: We should continue to have this attitude of our willingness to settle all our matters by peaceful means. The Prime Minister has also said that. At the same time we will have to defend ourselves by all possible methods; and let us not also forget that after all the major part of Indo-Pakistan border had been settled by discussions and actually demarcated.

श्री विमलकुनार मन्नालालजी चौर डिया (मध्य प्रदेश): पहला प्रश्न मेरा यह है कि पाकिस्तान वर्षों से हमारी सीमा पर—कभी गजरात में, कभी काश्मीर में, कभी कूचिहार में और कभी लिपुरा में—इस तरह की वारदात करता था रहा है और हम अपने मुरक्षा के काम वहां की स्थानीय पुलिस के जिम्मे ही कर रहे हैं, तो ऐसी स्थिति में वहां ये घटनाएं कम घटें और हमारे लोगों के मन में शान्ति का भाव था सके, इस दृष्टि से इस सारे सीमा क्षेंन, जहाँ जहाँ इस तरह की वारदात होती हैं, को सेना के जिम्मे करने में शासन को क्या ग्रापित है ?

दूसरी बात जो प्रेस रिपोर्ट भाई कि कुछ लोग एने देखे गये, तो नया हमने भी अपने सोर्सेज के आधार पर यह कल्फर्म किया ग्रथवा नहीं कि पाकिस्तानियों के ग्रलावा भी. भीर दूसरे देश की सेना के लोग या सिपाही, उन लोगों के साथ हमारी सीमा पर श्रतिक्रमण करते हए देखे गये ?

Calling Attention

to Matter of Urgent

तीसरे, वहां पर हमारे कितने भारतीय नागरिक पाकिस्तानियों द्वारा गोली चलाने के परिणामस्वरूप मारे गये ? भीर

चौथे, कितने पाकिस्तानी हम लोगों ने गिरफ्तार किये अपनी सीमा के अन्दर ?

SARDAR SWARAN SINGH: Madam, the tirst point is, it is asked why the protection of the entire border is not being handed over to the Army. In regard to international borders of this type which arc demarcated and about which there is tto dispute, it is normal on either side that the police provides the pickets, and that is enough. And let us also keep this in ;i;ind that at that time after the demarcation some years ago when there were these clashes, certain agreements had been arrived at and, by and large, these agreements have worked well. May be, sometimes the situation becomes difficult. This is tre normal practice. It is no! customary in any country where there is a civilian border that you put the Army in (he forward pickets. That is just not done. Of course, if anything gets complicated, then the country concerned takes all possible steps.

The second point is about foreigners in the Pakistani territory. I have already said that this news item which appeared ID certain newspapers about the presence foreign troops in the Pakistani 1 .-: ritory has not received confirmation fro n any other source. So, that answers it. But at any rate, it is quite cltat (Interruptions) Please, let me finish.

THE DEPUTY CHAIRMAN: Let him finish. $\langle i \rangle$

SARDAR SWARAN SINGH: At any rate, what is suggested by tivS hon. Member over there is whether any foreign troops have been used at the border for attacks. We are satisfied that this has not been done.

था विमलकुमार मन्नालालजी चौरड्गिः कितने भारतीय मारे गये श्रीर कितने पाकि-स्तानी गिरफ्तार किये गये ?

SARDAR SWARAN SINGH: I have not rei ihis information with me.

SHRI D. THENGARI (Uttar Pradesh): Madam, in the first place, are these attacks the outcome of any Sino-Pak conspiracy against India, and is the Government in a position to assure us that the foreign nationals who were reportedly seen along with the Pakistani forces were certainly not the Chinese nationals, that they were not the Chinese ? Can the Government aisu'-e us? Secondly, in i.ew of tins fact that the Pakistani Border Police i> being reinforced by Pakistani Armed personnel, why are we not reinforcing our Border Police with our Armed personnel?

SARDAR SWARAN SINGH: This question has been put as to whether in those people who were deported or who went to the other side, there were any Chinese. No one has deported anybody. I do not know where from

AN HON. MEMBER: Reported.

SARDAR SWARAN SINGH: Reported? There is no report at all that there were any Chinese nationals who were moved from one part to the other. The only report that appeared in a newspaper was that there were some foreign troops. No one had mentioned that they were the Chinese. (Interruptions) May I at the same time say that we may have our difficulties, conflicts and the like? But let us not try to see danger even when it does not exists, let us not exaggerate things. Let us try to see it with a certain measure of calmness.

The other question is put as to whether there is any deep Sino-Pak conspiracy or arrangement and whether as a result of

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that, all this is happening. Now, we know the relations between China and Pakistan. They are becoming quite thick, and they are functioning to the prejudice of India. But that is a bigger political issue and to connect that with each incident that takes place anywhere, perhaps will not be a very safe conclusion, at any rate, without any concrete evidence.

Calling Attention

SHRI G. RAMACHANDRAN (Nominated): My question is this. I was not trying to interrupt the Minister. He says that he has seen in the news-papers reports about the appearance of people who might be foreigners and he keeps on repeating, "I saw it in the paper. I saw it in the paper but there is no confirmation." Did he make any specific enquiries from the authorities on the spot whether this is true or not?

SARDAR SWARAN SINGH: He is a senior Member, Madam. When I have seen the reports, if it is asked, I will repeat it, I will go on repeating that I have seen reports about foreign troops there. But the question that is put is: Has any investigation been made from the authorities on the spot? Which spot? This is supposed to be a spot in Pakistan. Do you expect that I have to ask the Deputy Commissioner who is the authority on the spot of the Pakistani District, and ask him as to whether there are any foreign troops or not? (.Interruptions) We have verified it from such sources as we have. And it is not customary to question me about my source, with relation to the source of my information, in our country. I have said that this has not been confirmed.

[Several hon. Members stood up]

THE DEPUTY CHAIRMAN: I do not want any further discussion on this and 1 think we have had enough. (Interruptions) I think we go back to the Budget.

SHRI D. L. SEN GUPTA (West Bengal) Madam .

THE DEPUTY CHAIRMAN: Mr. Sen Gupta, since you come from that State, I allow you.

SHRI D. L. SEN GUPTA: May I know whether the Pakistani armies have illegally occupied any Indian territory? The second question is . . .

SARDAR SWARAN SINGH: I have not followed even the first, Madam.

SHRI D. L. SEN GUPTA: May I know firstly .whether the Pakistani Army or police has illegally occupied any portion of the Indian territory? I think it is very clear. And secondly, may I know whether the West Bengal Government or the Government of India were not aware of any such occupation till Mr. Amarnath Roy Pradhan, a Forward Bloc MLA in the West Bengal Assembly, made this disclosure? And apart from this, may I know whether several thousands of Indian citizens, in fear of their life and property, have taken asylum in different parts of Cooch-Behar and Jalpaiguri District?

SARIMR SWARAN SINGH: Madam, in this region, no Indian territory is in the possession of Pakistani Government forces either police or the others. Therefore, any disclosure if it has been made by any Member-whether he is of the Forward Block or the Backward Block, I do not know-could not be a disclosure; it might be a suspicion which was refuted, and I say that in this region not an inch of Indian territory is under the occupation of the Pakistani Police or any other agent.

4 P.M.

So the second question does not arise. Now, it has been asked as to whether several hundred or several thousand Indians or Hindus have taken shelter somewhere. That is, as I said, a sad spectacle. We know that of thousands non-Muslims—Hindus, Buddhists, Christians

THE DEPUTY CHAIRMAN: He says that Indian citizens have taken asylum is India.

SARDAR SWARAN SINGH: How can Indians take asylum in India?

SHRI A. B. VAJPAYEE (Uttar Pradesh) I want to know whether those residing on the border have deserted their villages due to continued firing by Pakistani troops.

SARDAR SWARAN SINGH: As a result of this tension and as a result of the firing I said that there was movement from these areas which were directly under fire to safer areas. We have also taken some precautions in that direction

SHRI A. B. VAJPAYEE: Does it not show that our security arrangements on the border are not adequate?

SARDAR SWARAN SINGH: In the case 1 should like to say that the security arrangements were very adequate, and I would like to pay a tribute to the very valiant manner in which our police force there have defended the border. It will be wrong. Madam, whatever may be our difficulties, always to creates an atmosphere as if our people, who at the moment are facing the fire, are in any way deficient. That will not be correct at all.

SHRI A. B. VAJPAYEE: Madam, on a point of personal clarification. I did not say anything which might be construed as a reflection on the forces there. But if the Government have not made adequate security arrangements, then the Government has to be condemned.

SAKDAB SWARAN SINGH: I do not mind being condemned so long as the hon. Member is quite cleaj as to what he is saying. Whatever may be the arrangements, there is no need for making arrangements always. If there are any surprises from the other side, then we make arrangements to meet this type of firing. But if the firing is resorted to and our people are exposed, then our security forces, the police, take measures, take counteraction. They have taken action, and according lo my assessment and reports, very effective action. So we should really support the action that they have taken and we should not always, in the strong temptation of trying to make a statement against the Minister, forget the situation on the ground.

SOME HON. MEMBERS: Madam . .

THI. DEPUTY CHAIRMAN: That will do. Let us come to the Discussion on the Budget.

THE BUDGET (GENERAL), 1965-66-DISCUSSION-GENERAL continued-

SHRIMATI MOHINDER KAUR (Puniab): Madam Deputy Chairman, I wish to compliment the Finance Minister for giving the much-needed relief by reducing the excise duty on essential commodities. But, I am afraid. Madam at the same time I find some omissions too. Everyone knows that diesel oil is extensively used for agricultural purposes. But somehow the cost of this commodity is so high that farmers hesitate to use it. I will give, you an example.

[THE VICE-CHAIRMAN (SHRI M. P:.. BHARCAVA) in the Chair.J

Sir. in Punjab three years back the-Punjab Government had given subsidy the-farmers to sink 6.000 wells with the understanding that electricity would be giver-to them to energise those wells. But so far no electricity has been given to them: because we have not got sufficient power. But last year the Government of Punjab-decided to give subsidy to the farmers up to 25 per cent, of the cost of diesel engines. But in spite of this generous offer, very few farmers came forward to-take advantage of it. They were reluctant since the cost of the diesel oil is so high that recurring expenditure on diesel engine is not commensurate with the returns. So» I wish to tell you, Sir, that unless we can give adequate incentive to the farmer, he will not go in for something which does nol give him adequate return. I will give you an example.

Out of the total cultivated land in India. only 20 per cent, is canal irrigated land and a much smaller percentage is irrigated by tube wells or minor irrigation works. So two-thirds of our total cultivated land in India is Barani land. Unless we can give the farmer an incentive by reducing the price of diesel oil, he is not going to go in for diesel oil operated

Moreover, the electricity supplied to a village is too costly. If I may tell you, the minimum cost per village comes to Rs. 30,000. It depends on the distance from village to village. For a distant village it may be even Rs. 60,000. la